Corrigendum to Public Notice No. 02 /2015-2020 dated 01.04.2015

New Delhi, dated: 30th January, 2018

Subject: Correction in the Product Description in MEIS Schedule - Table 2 of Appendix 3B

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby effects the following changes in the description of products in Table 2 of Appendix 3B (notified through Annexure to Public Notice No. 2 dated April 1, 2015 and subsequently amended through Public Notice No. 27 dated July 14, Public Notice No. 28 dated July 16, Public Notice No. 44 dated October 29 of 2015 , Public Notice No. 6 dated May 4, Public Notice No. 26 dated August 26, Public Notice No. 32 dated September 22 of 2016 and Public Notice 44 dated 15.11.2016):

2. The description of the Tariff line in the Appendix 3B is corrected, to read as in column (4) below with effect from 01.04.2015.

<table>
<thead>
<tr>
<th>Sl. No. of Table 2 of Appendix 3B as in Public Notice 02, dated 01.04.2015</th>
<th>ITC(HS) Code</th>
<th>Existing description</th>
<th>Corrected Description in Column 4</th>
</tr>
</thead>
<tbody>
<tr>
<td>113</td>
<td>03073990</td>
<td>Other Mussels Excl. Frsh/Chld</td>
<td>Other</td>
</tr>
</tbody>
</table>

3. Effect of this Corrigendum: A correction has been made in the MEIS Appendix 3B description in Entry no. 113, to align it with the ITC HS present at the time of the notification of Public Notice 02, dated 01.04.2015. This correction is in effect from 01.04.2015

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
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